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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.222/2017	-	Admission	252(3)	Aseem Hospitality Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Ajai P. Johnson SPT Legal	Advocate for petitioner	Ajai P. Johnson

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. Heard him. He undertake to file latest balance sheet for the year 2016-17 and to file Affidavit of the Director to the effect there is justification for restoring the name of the Company. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 08/01/2018.

  
**Member (T)**

  
**Member (J)**